



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
94	WP(C)/2502/2016 FIXED	BHARAT SANCHAR NIGAM LIMITED Versus RAJEN THAPA and 49 ORS	MR.B C PATHAK MR.B PATHAK MR.R THADANI MR.J PHUKAN MS.P DEY	MS.T KALITA MR H K DAS MR.S SARMA MR.L MOHAN(R-2) MRS.K H CHOUDHURY(R-2) MR.R ALI(R-2) MS.F BEGUM(R-2)
95	WA/198/2021 FIXED	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
96	WITH WA/199/2021	TRACTORS AND FIRM EQUIPMENT LTD Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
ORDERS				
97	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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33)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
34)	MR. M SARANIA	29-11-2021	To	29-11-2021
35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	WP(C)/5611/2021 B/O	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR D KALITA B B HUSSAIN	GA, ASSAM
	WITH			
43	WP(C)/5580/2021	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
	WITH			
44	WP(C)/5731/2021	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM
MOTION				
45	WP(C)/1745/2021 FIXED	M/S VARUN BEVERAGES LTD Versus THE STATE OF ASSAM AND 8 ORRS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/2040/2021 in WP(C)/1745/2021	M/S VARUN BEVERAGES LTD Versus THE STATE OF ASSAM AND ORRS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS	GA, ASSAM
46	WP(C)/2948/2021 FIXED	MALA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM SC, REVENUE
47	WP(C)/5394/2021 CAVT. NO.05292/021, FIXED	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR H KALITA	SC, PNRD MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR

48	WP(C)/6310/2021 B/O	MUNJIRA KHATUN Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MAHMUD MS. M BEGUM Q A AKHTAR	SC, P AND R.D. GA, ASSAM
ADMISSION				
49	WP(C)/5518/2020 BY SLIP, AT 3:30 P.M.	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
ORDERS				
50	Cont.Cas(C)/332/2021 FIXED	PREMDHAN DAS Versus ANURADHA ADHIKARI SARMA	MR B D DAS MR D KALITA MS A BHUYAN	MR. A SARMA MR H KALITA
51	Cont.Cas(C)/379/2021 FIXED	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD Versus ANURADHA ADHIKARI SARMA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
52	Cont.Cas(C)/382/2021 FIXED	M/S ROYAL CPL (JV) Versus R N SINGH AND 2 ORS	MR. Y S MANNAN MR. R K BHATRA MR D BHUYAN MR A BHATRA	
53	WP(C)/3991/2021 FIXED	HASAN ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1807/2021 in WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS. Versus SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
	WITH			
54	WP(C)/4457/2021	SULTAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
	WITH			
55	WP(C)/6097/2021	A. SUBAN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP

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2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
64	WP(C)/6027/2021 FIXED, PERSONAL APPEARANCE AT 10:30 A.M.	MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
65	WP(C)/6293/2021 B/O	PRADIP KALITA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MR A CHALIHA MS D S DEKA MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. SC, BTC
<u>ADMISSION</u>				
66	WP(C)/865/2017 FIXED	DEBASIS CHETIA Versus THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, A S T C
67	WP(C)/982/2021 B/O	RAJIB LAHON Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM
<u>ORDERS</u>				
68	WP(C)/4625/2021 FIXED	FOZLUL WAHID Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MR. Y ALI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
44	Crl.Pet./977/2019 AT 10:30 A.M.	PANKAJ DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
ADMISSION				
45	Crl.Pet./406/2021 WITH LCR (ONE FILE), CONNECTED WITH ITEM NO 43 IN THE DAILY CAUSELIST.	JITENDRA NATH KALITA Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MS. M RABHA	MR. A BHATTACHARYA (r-2) PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./3246/2021 FIXED	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR D DEKA MR. V A CHOWDHURY	PP, ASSAM
47	AB/2992/2021	ASISH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
ORDERS				
48	I.A.(Crl.)/491/2021 IN AB/3401/2020 (D/O), B/O in AB/3401/2020	SIBUNAMA DAS Versus THE STATE OF ASSAM	MR. P D NAIR	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	WP(C)/6307/2021 B/O	JOY THAKURIA Versus THE STATE OF ASSAM AND 8 ORS	MR. D P BORAH MR. A ROY	SC, HIGHER EDU
<u>ORDER (STAY VACATING)</u>				
49	I.A.(Civil)/2008/2021 B/O in WP(C)/2532/2021 WITH WP(C)/2532/2021	KRIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BISWAKARMA MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU MR. S P CHOUDHURY SC, SEBA SC, ELEM. EDU SC, SSA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
50	I.A.(Civil)/2029/2021 B/O in Cont.Cas(C)/438/2020 WITH Cont.Cas(C)/438/2020	ABDUL AOWAL MONDAL Versus PREETOM SAIKIA AND 2 ORS. ABDUL AOWAL MONDAL Versus PREETOM SAIKIA AND ANR.	MR. A CHETRY MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR B KAUSHIK MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. N J KHATANIAR (R2) MS H TERANGPI MR B KAUSHIK MR. A PHUKAN (R2)
<u>ADMISSION</u>				
51	WP(C)/3884/2021 B/O	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM
52	WITH WP(C)/3936/2021	IMRAN ALI AND ANR. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
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10)	MR. N DHAR	22-11-2021	To	22-12-2021
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20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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24)	MS. K YADAV	23-11-2021	To	06-01-2022
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32)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
33)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
34)	MR. M SARANIA	29-11-2021	To	29-11-2021
35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

44	WP(C)/3854/2021 B/O	KOME KEMPRAI AND 212 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B BARUAH MR S HUSSAIN	SC, PNRD GA, ASSAM MS J SARMAH MS J SARMAH MS J SARMAH ASSTT.S.G.I. SC, N C HILLS
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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./3346/2021 FIXED	ABHIJIT SAUD Versus THE STATE OF ASSAM	MR. T K MISRA	MR. N J GOGOI MR K BROOK PP, ASSAM
ORDERS				
56	Crl.Pet./107/2019 B/O	MOZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./3387/2021 B/O	DWIPEN DAIMARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
<u>MOTION</u>				
55	AB/3966/2021 B/O	GOPI CHETRY Versus THE STATE OF ASSAM	MR. N K KALITA MR. S DUTTA	PP, ASSAM
56	AB/3973/2021 B/O	GUNADIP DAS AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	PP, ASSAM
<u>ADMISSION</u>				
57	CrI.Pet./268/2021 WITH LCR (TWO FILES), FIXED	SMTI. SARADA BISWAS @ VISWAS Versus SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	Crl.Pet./695/2021 B/O	RANJAN BHUYAN Versus PRANAMI BHUYAN ALIAS PRANAMI BORAH BHUYAN AND ANR	MR. M MAHANTA MR. B BORAH MR. P DUTTA	PP, ASSAM
<u>ADMISSION</u>				
51	WP(C)/2474/2020 FIXED	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS R R MUZIB	GA, ASSAM
	WITH I.A.(Civil)/227/2021 in WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MS R R MUZIB	GA, ASSAM
	WITH I.A.(Civil)/2047/2021 in WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS R R MUZIB	GA, ASSAM
<u>ORDERS</u>				
52	Cont.Cas(C)/610/2019 FIXED	JADAV CH. KUMAR AND 11 ORS. Versus NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
53	Cont.Cas(C)/311/2021 FIXED	SHAHID ANSARY Versus HEMEN DAS, IAS	MR. M R KHANDAKAR	
54	Cont.Cas(C)/318/2021 FIXED	MANOJ KUMAR Versus AJAY KUMAR	MR. S BARMAN MR H MEDHI	

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
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32)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
33)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
34)	MR. M SARANIA	29-11-2021	To	29-11-2021
35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	MACApp./213/2015 WITH LCR, B/O	THE RELIANCE GENERAL INSURANCE COMPANY LTD Versus SMTI AMIYA BHATTACHARYYA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.D SAIKIASr.Adv.R-1 MR. K K DUTTA(R-1) MR.B GOGOI(R-1) MR.R BORAH(R-1) MR.P NAYAK(R-1) DR.U BARUA(R-1)
48	MACApp./305/2016 B/O	MRS ASMA KHATUN and 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
49	MACApp./505/2018 B/O	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S Muktar (R1, R2) MR. S RAHMAN (R1, R2)
50	MACApp./354/2019 WITH LCR, B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus LILY BARUAH and 4 ORS	MD. A AHMED MR. A BHATTACHARYYA	MR. A J SAIKIA (R- 1-3) MR. K K DUTTA MR. K K DUTTA MR. U K DUTTA (R- 1-3) MS N J DAS DR. U BARUA (R- 1-3)

LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
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11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
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35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/3386/2021 B/O	CHARAN BORGAYARY Versus THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAJIN MR. B J MUKHERJEE MS R SAHA	SC, PNRD MR R DHAR (R-6) MR B C MUCHAHARY (R-6) SC, BTC
ORDERS				
49	WP(C)/3635/2020 B/O	AJIT BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG MR. N B P SINGHA	GA, ASSAM SC, APDCL
50	WP(C)/812/2021 B/O	GANESH DAS AND 3 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. M DUTTA MR. R MAZUMDAR MR H BEZBARUA MR H J SAIKIA	SC, G M D A

LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,29th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
54	MFA/84/2015 (AT 10:30 AM)	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITEDAOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
55	I.A.(Civil)/840/2021 (AT 10:30 AM) in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. S DEKA
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
ORDERS				
56	RSA/165/2016 B/O	SRI MONORANJAN DHUBI and 3 ORS Versus MD ROISUL HOQUE and 6 ORS	MR.S CHAUHAN MR. T U LASKAR (A1,A4) MR. N DHAR (A1,A4) MR.A R SHOME MR.S CHAUHAN MS. S DASGUPTA MS. S DASGUPTA	DR. B AHMED MS. R CHOUDHURY MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. R A CHOUDHURY
57	I.A.(Civil)/3674/2018 in MACApp./403/2018(D/O), FIXED in MACApp./403/2018	ABUL HUSSAIN and ANR Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR. A R SIKDAR	MR. L MOHAN (R3) MR. P GOGOI (R3) MR. B J MUKHERJEE (R1) MR. S S SARMA
58	I.A.(Civil)/4281/2018 FIXED in MACApp./12871/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED

WITH
MACApp./12871/2018
(Filing Number)

THE ORIENTAL INSURANCE COMPANY
LTD

Versus

MD SHAHID JAMAN CHOUDHURY AND
ANR

59 I.A.(Civil)/241/2019
(CONNECTED WITH ITEM NO. 15
IN THE DAILY CAUSE LIST), FIXED
in MFA/17329/2018

SRI BHARAT CH. DAS AND ANR
Versus
THE UNION OF INDIA

MR. R Deka
MS P MISHRA
MS. P DAS

SC, NF RLY

WITH
MFA/17329/2018
(Filing Number)

SRI BHARAT CH. DAS AND ANR
Versus
THE UNION OF INDIA

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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34)	MR. M SARANIA	29-11-2021	To	29-11-2021
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36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,29th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

52	CRP(IO)/117/2020 AT 10:30 A.M.	HEERA SANCHETI Versus KRISHNA SHARMA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. B K JAIN MS. M DASGUPTA
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ORDERS

53	Review.Pet./75/2020 in CRP(IO)/277/2018(D/O), FIXED	M/S JAINEX TEA CO. PVT. LTD. Versus M/S ASSAM VALLEY TEA AND TRADING CO. PVT. LTD. AND 6 ORS (D)	MR S DEY MR. B D GOSWAMI MR. J M GOGOI	SC, CO OP MR. P N GOSWAMI
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HEARING

54	RSA/121/2012 WITH LCR, B/O	ABDUL KUDDUS CHOUDHURY and 4 ORS, Versus ABDUL LATIF CHOUDHURY and ORS,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A AHMED MR.A ALAM MRS.M BORA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN
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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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